

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 3209-JK (LD ) of 2022**

**DATED:- 30 - 05 - 2022**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 30.05.2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Khurshheed Ahmad Bhat)  
Additional Secretary to Government

**Annexure to the Government Order No.3209-JK(LD) of 2022 dated 30.05.2022**

S.No.	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1	71	2021	CCP(S)	Irshada Begum & ors. V/s Anuradha Gupta & ors.	Sh. Sudershan Kumar Sharma	CEO Kishtwar
2	733	2020	O.A.	Mohd. Yaseen Shah V/s UT of J&K & ors.	Sh. Sudershan Kumar Sharma	CEO Kishtwar
3	1790	2014	SWP	Sushil Singh V/s state & ors.	Sh. Suraj Singh Rathore,	CEO Jammu
4	121/47	2010/2010	CPOWP/OWP	Madan Lal & anr. V/s Ejaz Iqbal & ors.	Sh. Suraj Singh Rathore,	CEO Jammu
5	96/5583	2022/2021	CP/ T.A.	Ajay Kumar V/s BISHWAJIT KUMAR SINGH & ors.	Sh. Suraj Singh Rathore,	CEO Jammu
6	44	2022	WP(C)	Sachind Kumar Choudhary V/s UT of J&K	Smt. Shaliesh Kumari	CEO, Rajouri
7	303/406	2020/2015	CCP(S)/SWP	Ajaz Subhani V/s Bishwajeet Kumar Singh	Smt. Shaliesh Kumari	CEO, Rajouri
8	683	2022	WP(C)	Shabnam Zargar V/s UT of J&K	Smt. Shaliesh Kumari	CEO, Rajouri
9	1016	2018	SWP	Prem Singh V/s state & ors.	Smt. Shaliesh Kumari	CEO, Rajouri
10	1838	2021	O.A.	Innam-ul-Haq V/s UT of J&K & ors.	Sh. Abdul Majid	CEO Poonch
11	229/6046	2021/2016	CP/TA	Sahil Karnal V/s B.K.Singh & ors.	Sh. Shokat Mehmood, KAS	Joint Director (J/K/S)
12	2	2022	O.A.	Shamim Akhter V/s UT if J&K & ors.	Sh. Abdul Majid	CEO Poonch
13	80/1807	2022/2021	CP/OA	Shabnam Begum V/s Bishwajit Kumar Singh & ors.	Sh. Prahalad Bhagat	CEO, Doda

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